

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2014

Dated : 13th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Uttam Galva Steels Ltd. Appellant(s)
Versus
Maharashtra State Electricity Transmission Co. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Dheeraj Manchanda

Counsel for the Respondent (s) : Mr. Deshmukh for Resp.No.1, MSETCL

ORDER

List the matter for hearing on **05th February, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/pr